

LOK SABHA

Monday, June 13, 1977/Jyaistha 23,
1899 (Saka)

*The Lok Sabha met at Eleven of the
Clock*

[MR. SPEAKER *in the Chair*]

OBITUARY REFERENCE

MR. SPEAKER: Hon. Members, I have to inform the House of the sad demise of one of our former colleagues Shri K. K. Warior, who passed away at Trivandrum on the 12th June, 1977 at the age of 69.

Shri Warior was a Member of the Second and Third Lok Sabha during the years 1957—67. During the Third Lok Sabha he represented Trichur constituency of Kerala State. He played a prominent role in the struggle for independence and suffered imprisonment several times during the British regime. A renowned social worker and trade unionist, he always championed the cause of the down-trodden. He was also a Journalist and edited "Navjeevan", a daily published from Trichur. He used to take active part in the proceedings of the House and by his amiable nature, he had endeared himself to his colleagues.

We deeply mourn the loss of this friend and I am sure the House will join me in conveying our condolences to the bereaved family.

The House may stand in silence for a short while to express its sorrow.
The Members then stood in silence for a short while.

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ORAL ANSWERS TO QUESTIONS

Proposal for Change in 10+2+3 System of Education

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*1. SHRI G. M. BANATWALLA:
SHRI NATHU SINGH:

Will the Minister of EDUCATION SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether there is any proposal under consideration of Government to change 10+2+3 education system throughout the country;

(b) whether there is also a proposal under consideration of Government to make some changes in the education system from Primary to Graduation; and

(c) if so, the main features of the proposal and the time by which it will be effective?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) to (c). The 10 plus 2 plus 3 pattern, which covers education from primary to graduation, is under review. Discussions are being held with some Members of Parliament, educationists, Vice-Chancellors, representatives of teachers' Organisation, Educational Administrators, parents and members of the public. It will be necessary to consult the States also. The final picture as a result of the review is yet to emerge.

SHRI G. M. BANATWALLA: What are the tentative proposals for the necessary changes?

DR. PRATAP CHANDRA CHUNDER: As I have replied, through you, Sir, to the hon. Member, the matter is being discussed and whatever decision will be taken will be placed be-